

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.5173
TO BE ANSWERED ON 05.04.2017**

INDO-PAK BORDER DISPUTE

5173. SHRI HARI OM PANDAY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has any plan regarding solution of “Indo-Pak Border Dispute” in near future;**
- (b) if so, the details thereof;**
- (c) if not, the reasons therefor; and**
- (d) the details of the time limit for getting some concrete solution along with legal constraints, if any?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) to (d) The Government is committed to resolving all outstanding issues with Pakistan through a bilateral dialogue in accordance with Simla Agreement of 1972 and Lahore Declaration of 1999. However, a meaningful dialogue is possible only in an atmosphere free from terrorism, violence and hostility. The Government has made it clear that the onus is on Pakistan for creating such an environment conducive for holding Comprehensive Bilateral Dialogue.
